

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN –HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.7.2021 AT 10.30 AM

| | |
|----------------------------------|---------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) NO. 17/9/AMR/2021 |
| NAME OF THE COMPANY | Navayuga Engineering Company Ltd |
| NAME OF THE PETITIONER(S) | Sri Pavan Krishna Priya Constructions |
| NAME OF THE RESPONDENT(S) | Navayuga Engineering Company Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

List on 24.07.2021.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

RITU SHARMA